

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
(IB)-763(PB)/2019

IN THE MATTER OF:

Kalpana Rehani

v.

Indirapuram Habitat Centre Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 15.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Akshat Rehani, Adv.

For the Respondent:

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ORDER

For order see, CP. No. (IB)-1215(PB)/2018.

15.05.2019
Ritu Sharma